

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.07.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.05.2025, 28.05.2025, 29.05.2025 & 01.07.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|--------|--|---|----------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1479 of 2024 & I.A. No. 5864 of 2024 (With Defects) Part Heard | The Authorised Representative for Granite Gate Properties Pvt. Ltd. Vs. Devendra Singh & Ors. | 27.05.2025 | 24.07.2025 |
| | | With | | |
| 2. | Comp. App. (AT) (Ins) No. 1713 of 2024 Part Heard | New Okhla Industrial Development Authority Vs. Granite Gate Properties Pvt. Ltd. & Anr. | 27.05.2025 | 24.07.2025 |
| 3. | Comp. App. (AT) (Ins) No. 4 of 2025 & I.A. No. 1419 of 2025 | Manoj Aggarwal Vs. Karnataka Bank Ltd. | 27.05.2025 | 28.07.2025 |
| | Part Heard | | | |
| | | With | | |

| 4. Comp. App. (AT) Vimla Devi 27.05.2025 | 28.07.2025 |
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| (Ins) No. 2027 of Vs. | |
| 2024 & I.A. No. Karnataka Bank Ltd. | |
| 1420 of 2025 | |
| 1420 01 2025 | |
| Part Heard | |
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| 5. Comp. App. (AT) First Choice Properties (India) Pvt. 27.05.2025 | 29.07.2025 |
| (Ins) No. 563 of Ltd. | |
| 2023 Vs. | |
| Gstaad Hotels Pvt. Ltd. | |
| Part Heard | |
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| With | |
| 6. Comp. App. Sachana Exports Pvt. Ltd. 27.05.2025 | 29.07.2025 |
| (AT) (Ins) No. Vs. | |
| 564 of 2023 Gstaad Hotels Pvt. Ltd. | |
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| Part Heard | |
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| 7. Comp. App. (AT) CNH Industries (India) Pvt. Ltd. 27.05.2025 | 30.07.2025 |
| (Ins) No. 1545 of Vs. | |
| 2023 & I.A. No. SREI Equipment Finance Ltd. & Anr. | |
| 5551 of 2023 | |
| 3331 01 2023 | |
| Part Heard | |
| Part Heard | |
| 9 Comm Ann (AT) Makit Annu | 22.05.2025 |
| 8. Comp. App. (AT) Mohit Arora, 27.05.2025 | 22.07.2025 |
| (Ins) No. 1163 of Suspended Director of Revital | |
| 2024 & I.A. No. Reality Pvt. Ltd. | |
| 4160, 4161, 4162, Vs. | |
| 6177, 6541 of 2024, Manish Aneja & Ors. | |
| 1, 352, 1654 of 2025 | |
| Part Heard | |
| r art nearu | |
| 9. Comp. App. (AT) Mukul Somany 28.05.2025 | 30.07.2025 |
| | 30.07.4043 |
| (Ins) No. 999 of Vs. | |
| DBS Bank Ltd. & Anr. | |
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| Part Heard | |
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| With | |
| 10. Comp. App. (AT) Sanjay Somany 28.05.2025 | 30.07.2025 |
| (Ins) No. 1000 of Vs. | OU O I ABUBU |
| 2024 DBS Bank Ltd. & Anr. | |
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| 11. | Comp. App. (AT) (Ins) No. 244 of | Rajratan Babulal Agarwal Vs. | 28.05.2025 | 29.07.2025 |
| | 2023 | State Bank of India & Anr. | | |
| | Don't Hours | | | |
| | Part Heard | | | |
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| 12. | Comp. App. (AT) (Ins) No. 660 of | Sunil Mangal Mandal Suspended Board of Director of | 29.05.2025 | 30.07.2025 |
| | 2024 & I.A. No. | Man Infraprojects Ltd. | | |
| | 6507, 6881 of 2024 | Vs. | | |
| | Part Heard | Manoj Kumar Agarwal Interim Resolution Professional of | | |
| | | Man Infraprojects Ltd. & Anr. | | |
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| 13. | Comp. App. (AT) | Lotus Auto Engineering Ltd. | 29.05.2025 | 29.07.2025 |
| | (Ins) No. 1356 of 2023 | Vs. Dinkar T. Venkatasubramanjam & | | |
| | 2023 | Ors. | | |
| | Part Heard | | | |
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| | | With | | |
| 14. | Comp. App. (AT) (Ins) No. 1357 of | Lotus Auto Engineering Ltd. | 29.05.2025 | 29.07.2025 |
| | 2023 | Vs. Dinkar T. Venkatasubramaniam & | | |
| | D 4H I | Ors. | | |
| | Part Heard | | | |
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| 15. | Comp. App. (AT) (Ins) No. 1691 of | Harry Dhaul Vs. | 29.05.2025 | 29.07.2025 |
| | 2024 | Regional Provident Fund | | |
| | Part Heard | Commissioner - II, Regional Office, Delhi (Central) | | |
| | Tart Ilcaru | Denn (Central) | | |
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| | | With | | |
| 16. | Comp. App. (AT) | Regional Provident Fund | 29.05.2025 | 29.07.2025 |
| | (Ins) No. 1752 of 2024 & I.A. No. | Commissioner Vs. | | |
| | 6386 of 2024 | Harry Dhaul & Anr. | | |
| | Part Heard | | | |
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| 17. | Comp. App. (AT) | Sarang Kumar Wadhawan | 01.07.2025 | 30.07.2025 |
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| | (Ins) No. 260 of | (Shareholder of Privilege Power | | |
| | 2023 | and Infrastructure Pvt. Ltd.) | | |
| | | Vs. | | |
| | Part Heard | Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra | | |
| | | Co-Operative Bank Ltd.) & Anr. | | |
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By order of Hon'ble Chairperson -Sd/-Registrar